

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

LOK SABHA
UNSTARRED QUESTION NO.†2514
ANSWERED ON 15.12.2025

SECURITY FOR TOURIST PLACES OF BORDER AREAS

†2514. SHRI HARISH CHANDRA MEENA:

Will the Minister of TOURISM be pleased to state:

(a) whether the Government has prescribed any specific security protocols for tourist places located in the border areas which includes a mechanism to establish coordination with the Ministry of Home Affairs and the concerned State Governments;

(b) if so, the details thereof;

(c) whether the Government conducts security audit or assessment of tourism infrastructure and emergency preparedness in border areas from time to time;

(d) if so, the details thereof; and

(e) whether the Government has taken any steps to strengthen the tourist protection mechanism and crisis response infrastructure in the tourist locations at border areas?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development and promotion of tourism destinations and products is primarily undertaken by the concerned State Government (SG)/Union Territory Administration (UTA). However, the Ministry has also undertaken initiatives to address challenges of border districts, tourism development, institutional environment and security barriers in close coordination with State Tourism Departments and other stakeholders.

The Ministry of Tourism through its Central Sector Schemes of 'Swadesh Darshan (SD), Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)', a sub-scheme of Swadesh Darshan Scheme complements the efforts of tourism infrastructure development in the country by extending financial assistance to the SGs/UTAs with the

objective to develop sustainable tourism destinations including border destinations.

Ministry of Tourism under the SD2.0 Scheme has sanctioned ‘Border Tourism Experience at Attari’ project at Amritsar, Punjab during Financial Year 2024-25 for ₹25.90 Crore, “Cultural and Heritage Stretch at Hussainiwala Border, Ferozepur” project in the state of Punjab for ₹25 Crore during F.Y.2024-25 under ‘Challenge Based Destination Development (CBDD)’ as sub-scheme of Swadesh Darshan 2.0 Scheme and ‘Border Experience in Nathula’ project in the state of Sikkim for ₹68.19 Crore during F.Y.2024-25 under Special Assistance to States for Capital Investment (SASCI Scheme) - Development of Iconic Tourist Centres to Global Scale Scheme.

Further, the Ministry of Tourism has formulated guidelines for ‘Challenge Based Destination Development’ as sub-scheme of Swadesh Darshan 2.0 Scheme. Under this scheme, Ministry of Tourism has sanctioned 5 projects under Vibrant Village Category at 5 border village destinations. The details are provided below:

S. No.	Destination, State/UT	Project Name	Sanction Cost (₹ Crore)
1.	Kibitho, Arunachal Pradesh	Kibhito Frontier Tourism - Gateway to Serenity	4.96
2.	Rakchham Himachal Pradesh	Tourism Infrastructure Development at Rakcham - Vibrant Village	4.96
3.	Gnathang Village Sikkim	Echoes of Valor: The Gnathang Valley Experience	5.00
4.	Mana Village Uttarakhand	Mana Haat	4.99
5.	Jadung Uttarakhand	Jadung Festive Ground	4.99

(e): Safety and Security of tourists is essentially a State subject. However, the Ministry of Tourism has been continuously taking up the matter with all the State Governments and Union Territory (UT) Administrations for setting up of dedicated Tourist Police to strengthen on-ground safety mechanism for tourists.
